

1 2

35. Brackish Water Fish Farm.
36. Development Agencies.
37. Welfare of Fishermen.
38. Fishing Harbour Facilities at Minor Ports
39. Trg. & Extension (Fisheries)
40. Coastal Marine Fisheries.
41. Marine Fishing Regulation Act.
42. Inland Fisheries Statistics
43. Central Project Unit
44. Inland Fish Marketing
45. Investment in Debentures of LDBs.
46. Non Overdue Cover Scheme.
47. Special Scheme for SC/STs
48. Failed Well Compensation Fund Scheme
49. Assistance to Women's Cooperatives.
50. Assistance to Weaker Section Cooperatives.
51. Timely Reporting Scheme.
52. Improvement of Crop Statistics.
53. Establishment of Agency for Crop estimation survey on fruits, vegetables and minor crops/dignostic study.
54. Livestock Census.
55. Agricultural Census.

Direct Payment System

2144. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Food Corporation of India has implemented direct payment system for its workers in all its godowns in Kerala;

(b) if so, the reasons for not implementing the same at Mavelikkara, Chalakkudy and West Hill in the State; and

(c) the time by which the direct payment system is likely to be introduced in all the godowns in the Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) No, Sir.

(b) Does not arise.

(c) It is not possible to give any time frame. Change of mode of engagement of labour from contract labour system, which is permissible under the law, depends on a number of

factors, like issuance of notification by the appropriate Govt., i.e. the Ministry of Labour, prohibiting employment of contract labour in the godowns/depots of FCI under the Contract Labour (Regulation & Abolition) Act, 1970. That Ministry has not yet notified all the godowns for this purpose.

[Translation]

Situation in North-East

2145. SHRI SUSHIL CHANDRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the then Prime Minister and other Ministers/Officers had met the representatives of some terrorist organisations of North-Eastern States in the recent past outside the country and held talks with them;

(b) if so, the names of such terrorist organisations with whom discussions were held;

(c) the date on which such discussions were held and the location thereof; and

(d) the outcome of such discussions held?